GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.33

TO BE ANSWERED ON MONDAY THE 14TH SEPTEMBER, 2020 BHADRAPADA 23, 1942 (SAKA)

REVENUE FROM CENTRAL EXCISE DUTY

33. SHRI RAHUL GANDHI:

Will the Minister of FINANCE be pleased to state:

- (a) the details of revenue from central excise duty collected on petrol, high speed diesel oil and aviation turbine fuel for the last three years;
- (b) the details of the estimated revenue gain to the Central Government on account of withdrawal of subsidy on domestic LPG cylinders for the current financial year;
- (c) the details of crude oil imported by PSUs and the average imported crude oil price for the last three years; and
- (d) the details of the increase in central excise duty and cess on petrol and high speed diesel oil from January 1, 2020 to July 31, 2020?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

(a): The details of revenue from central excise duty collected on petrol, high speed diesel oil and aviation turbine fuel (ATF) is as under:

(in Rs. Crores)

Commodity	2017-18	2018-19	2019-20		
Petrol	74431	68929	83219		
High Speed Diesel	150836	144471	132242		
ATF	1938	2540	2002		

(b): In order to insulate the common man from the impact of rise in international oil prices, the government continues to modulate the effective price to consumer of domestic LPG (up to cap of 12 cylinders per annum to each household). The prices of non-subsidized Domestic LPG are however determined by the oil marketing companies in line with changes in the international markets

(c): The details of crude oil imported by PSUs (quantity as well as value) for last three years and current year (April-July) are given as under:

Import of Crude oil by PSUs											
2017-18			2018-19			2019-20 (P)			2020-21 (April – July) (P)		
Qty	V	alue	Qty	V	alue	Qty	Value		Qty	Value	
MTs	US\$ bn	Rs. Crores	MTs	US\$ bn	Rs. Crores	MTs	US\$ bn	Rs. Crores	MTs	US\$ bn	Rs. Crores
117.4	48.1	310815	124.7	63.2	443629	121.1	55.8	395810	29.4	6.5	48724

Source: Oil Companies; P: Provisional; MTs: Metric Tonnes; bn: Billion

(d): The details of changes in central excise duty and cess on petrol (unbranded) and high speed diesel (unbranded) from January1, 2020 to July 31, 2020 is as under:

S. No.	Effective from	Commodity	BED (Rs./Litre)		SAED (Rs./Litre)		RIC (Rs./Litre)		Total Excise Duty (Rs./Litre)	
			From	То	From	То	From	То	From	То
1.	14.03.2020	Petrol	2.98	2.98	8	10	9	10	19.98	22.98
		Diesel	4.83	4.83	2	4	9	10	15.83	18.83
2.	2. 06.05.202	Petrol	2.98	2.98	10	12	10	18	22.98	32.98
		Diesel	4.83	4.83	4	9	10	18	18.83	31.83
BED: Basic Excise Duty; SAED: Special Additional Excise Duty; RIC: Road and										

Infrastructure Cess.
